

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2019**

**Dated : 9<sup>th</sup> September, 2019**

**In the matter of:**

**Torrent Power Ltd.**

**...Appellant(s)**

**Versus**

**GujaratElectricity Regulatory Commission**

**...Respondent (s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **25.09.2019**.

*Pr/js*

**Court Master**